

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS COURT, SOUTH
BASTAR DANTEWADA (C.G.)

--::MEMO::--

NO. ²⁴⁰⁷...../I-10-1/2003

Dantewada Dated-30.10.2025

To,

Registrar General,
Hon'ble High Court Chhattisgarh
Bilaspur (C.G.)

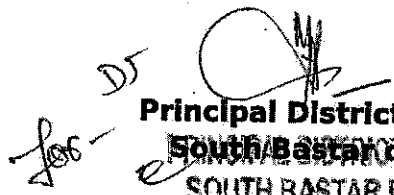
Subject- To compliance of order dated-22.04.2025 passed by Hon'ble Supreme Court in Suo Moto Writ Petition (Civil) No. 7/2024 in Re: Compensation amounts deposited with Motor Accident Claims Tribunals and Labour Courts.

Reff:- Registry Memo No.19713/Checker/Bilaspur Dated-08.10.2025.

---00---

With the reference to the subject cited above, requisite information of month of September-2025 is sent in prescribed proforma for necessary action.

Encls:- As above.


Principal District & Sessions Judge
South Bastar Dantewada (C.G.)
SOUTH BASTAR DANTEWADA (C.G.)

Month-September 2025

Sl.	Name of the Court	Case No.	Person/s Name (1,2,3.... and Address	Amount Deposited	Any other information
1	Shri Santosh Kumar Aditya, Principal District & Sessions Judge south Bastar Dantewada	33/2025	01. श्रीमती मोना किस्पोस्ट्या 02. कु. माधु उर्फ मधु किस्पोस्ट्या 03. चिनु किस्पोस्ट्या 04. सतरंजन किस्पोस्ट्या 05. श्रीमती बालकुमारी किस्पोस्ट्या 06. रमेश किस्पोस्ट्या 07. श्रीमती रामेश्वरी किस्पोस्ट्या 08. कु. चंदा किस्पोस्ट्या 09. सूरज किस्पोस्ट्या 10. कु. रोशनी किस्पोस्ट्या उपरोक्त सभी का निवासी ग्राम-पटेलपारा मिंगाचल पो.आ. नैमैड तहसील एवं जिला-बीजापुर छ0ग0	24,00,000	29.09.2025
		79/2024	01. सुंदरी इस्ताम 02. अमित कुमार इस्ताम दोनों का निवासी पुलिस लाईन कारली एच0 नंबर-18 कारली जिला-दंतेवाड़ा छ0ग0	50,25,000	29.09.2025
2	Shri Mohan Prashad Gupta, Ist Additional & Sessions Judge South Bastar Dantewada	70/2015	01. गुड्डीराम नेताम पिता स्व. चमरुराम नेताम आयु-28 वर्ष निवासी-ग्राम कासोली मंझारपारा तहसील-गौदम जिला-द0ब0 दंतेवाड़ा छ.ग.	1239330	0
3	Shri Dheerendra Pratap Singh Dangi, II District & Additional Judge south Bastar Dantewada	0	0	0	0
4	Shri Sunil Kumar Jaiswal, A.S.J. of the Special Court for trial of Naxalite Cases, Dantewada	0	0	0	0
5	Shri Mohan Prashad Gupta, District Additional Sessions Judge (F.T.C.) Dantewada	87/2024	01. सन्नू पिता हड़मा 02. मंगो पति सन्नू सभी का निवासी-म.क्र.-348 लक्ष्मणपारा कोड़ैनार थाना-कोड़ैनार जिला-बस्तर छ.ग.	25000	0
		88/2024	01. सामली पति स्व. समडू निवासी म.क. 13 किलेपाल, थाना-कोड़ैनार जिला-बस्तर छ.ग.	25000	0

Principal District & Sessions Judge
Dist. South Bastar Dantewada (C.G.)
Principal District & Sessions Judge
South Bastar Dantewada (C.G.)